

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 337 OF 2018 &
IA NO. 258 OF 2019

Dated: 8th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jindal Power Limited	 Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. S. Venkatesh Mr. Somesh Srivastava Mr. Vikas Maini	
Counsel for the Respondent(s)	: Mr. G. Umapathy Mr. S. Vallinayagam Ms. S. Amali for R-2	

ORDER

It is submitted that all the documents for the purpose of reconciliation is now complete.

Respondent No. 2 (TANGEDCO) seeks sometime to verify and come back with their submissions.

List the matter on **19-03-2019**.

(S. D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson